

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Titan Energy Systems Limited Date of Commencement of Liquidation: 08-08-2019; List of Stakeholders as on Date: 26-10-2022; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1500714965	1	1500714965				Annexure 3
4	Unsecured financial creditors	2	366982746	2	366982746				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	536983864	4	527038853		9945011		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	334125536	2	137637053		196488483		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		9	2738807111	9	2532373617	0	206433494	0	